

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.-103**  
IB-704(ND)/2020

**IN THE MATTER OF:**

M/s. Jasch Plastics India Ltd.

**Vs.**

Nova New Era Exports Pvt. Ltd.

...OPERATIONAL CREDITOR

....CORPORATE DEBTOR

**SECTION**

U/s 9 IBC code 2016

**Order delivered on 12.03.2020**

**CORAM:**

**CH. MOHD. SHARIEF TARIQ**

**MEMBER (JUDICIAL)**

**SMT SUMITA PURKAYASTHA**

**MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant/OC : Mr. SP Singh Chawla, Mr. Shubham Bansal, Advocates

For the Respondent/CD :

For the Intervener :

**ORDER**

Counsel for the Operational Creditor is present. The Registry is directed to issue notice to the Corporate Debtor. The Counsel for the Operational Creditor is permitted to send private notice at the registered office address of the Corporate Debtor by all modes and file proof along with affidavit.

List on 15.05.2020.

-s-d-

(SUMITA PURKAYASTHA)  
MEMBER (TECHNICAL)

-s-d-

(CH. MOHD. SHARIEF TARIQ)  
MEMBER (JUDICIAL)

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